

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4148
ANSWERED ON:15.12.2009
CRIME BY FOREIGNERS
Sivasami Shri C.

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether a large number of foreigners have been reported to be involved in various crimes including heinous crimes in the country including Tamil Nadu;
- (b) if so, the details thereof alongwith the number of foreigners arrested and convicted during each of the last three years and the current year, State-wise, genderwise and nationality-wise;
- (c) whether the Government has any mechanism to verify the credentials of foreigners before granting them visa; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

- (a) & (b): Violation of the law and involvement in illegal activities by the foreign nationals cannot be ruled out. Registration of cases and action thereon comes within the purview of the State Governments and police stations concerned. Statistical data of this nature are not centrally maintained.
- (c) & (d): Before grant of visa, the credentials of the foreign nationals are checked by the Missions/Posts with reference to the negative list issued from time to time.